

Act - M - 1970

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GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR

The 20th April 1970

No. L.JL.98/70/2.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT III OF 1970

(Received the assent of the Governor on the 11th April, 1970)

THE ASSAM APPROPRIATION (No.1) ACT, 1970

[Published in the Assam Gazette, Extraordinary, dated the 21st April, 1970]

An

Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March, 1970

It is hereby enacted in the Twenty-first Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Assam Appropriation (No.1) Act, 1970.

Withdraw 2. From and out of the Consolidated Fund of the
of Rs. State of Assam there may be paid and applied sums
16,85,74,290 not exceeding those specified in column (3) of the
from and Schedule amounting in the aggregate to the sum of
out of the Consolidated Sixteen crores, eighty-five lakhs, seventy-four thousand,
Fund of the two hundred and ninety rupees towards defraying the
State of several charges which will come in course of payment
Assam for during the year ending on the thirty-first day of March
the financial 1970 in respect of the services specified in column (2)
year 1969-70. of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied
from and out of the Consolidated Fund of the State
of Assam by this Act, shall be appropriated for the
services and purposes expressed in the Schedule in
relation to the year ending on the thirty-first day of
March, 1970.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding				Total	
		Voted by the Assembly		Charged on the Consolidated Fund		Rs.	P.
		Rs.	P.	Rs.	P.		
2	Land Revenue ...	4,37,000	00	26,673	00	4,63,673	00
4	Taxes on Vehicles ...	75,760	00	221	00	75,981	00
5	Sales Tax and other Taxes and Duties.	81,240	00	...		81,240	00
8	Parliament, State and Union Territory Legislature— B.— State Legislature.	4,37,000	00	1,200	00	4,38,200	00
9	—Do— —Do— C.—Election Legislature.	4,85,889	00	123	00	4,86,012	00
10	General Administration—I— Heads of States and Ministers.	1,30,000	00	21,560	00	1,51,560	00
11	General Administration—II —Secretariat and attached offices.	4,06,860	00	40,240	00	1,47,100	00
12	General Administration—III —Commissioners and Dis- trict Administration.	6,26,638	00	2,000	00	6,28,638	00
15	Administration of Justice	3,70,200	00	59,900	00	4,30,100	00
16	Jails ..	19,20,000	00	...		19,20,000	00
17	Police ...	9,46,000	00	...		9,46,000	00
21	Municipal Administration	18,000	00	...		18,000	00
21A	V—Directorate of State Lotteries.	7,60,700	00	...		7,60,700	00
23	Education (General) ...	3,61,23,200	00	...		3,61,23,200	00
24	Education (Technical) ...	69,000	00	200	00	69,200	00
25	Medical ..	22,36,560	00	655	00	22,37,215	00

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding				
		Voted by the Assembly		Charged on the Consolidated Fund		Total
		Rs.	P.	Rs.	P.	
26	Public Health - I - Public Health.	6,32,800·00		500·00		6,33,300·00
28	Agriculture			507·00		507·00
29	Fisheries	4,62,600·00				4,62,600·00
30	Rural Development	26,280·00				26,280·00
31	Animal Husbandry	8,99,900·00		1,000·00		9,00,900·00
32	Co-operation	3,07,430·00				3,07,430·00
33	Industries - I - Sericulture and Weaving.	5,32,590·00				5,32,590·00
36	Community Development Projects, etc.	35,46,960·00				35,46,960·00
37	Local Development Works	6,20,000·00				6,20,000·00
38	Labour and Employment - I - Labour.	1,200·00				1,200·00
39	Labour and Employment - II - Factories. Miscellaneous, Social and Developmental Organisation -	31,000·00				31,000·00
42	I - Directorate of Statistics	42,215·00				42,215·00
44	III - Planning Organisation (State).	20,900·00				20,900·00
45	IV - Directorate of Advertising and Visual Publicity.	22,650·00				22,650·00
46	V - Directorate of Housing	10,00,000·00				10,00,000·00
47	VI - Directorate of Social Welfare.	4,02,133·00				4,02,133·00
49	VIII - Town and Country Planning Organisation.	1,24,200·00				1,24,200·00
50	IX - Tourist Organisation ...	94,899·00				94,899·00
53	XII - Dairy Development ...	14,600·00				14,600·00

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding					
		Voted by the Assembly		Charged on the Consolidated Fund		Total	
		Rs.	P.	Rs.	P.	Rs. P.	
54	Irrigation, Navigation, Em- bankments and Drainage Works, etc.	2,82,38,000	00	400	00	2,82,38,400	00
55	Public Works (excluding Establishment and Tools and Plant, etc.)	6,56,40,000	00	1,53,454	00	6,57,93,454	00
56	Public Works Establishment and Tools and Plant.	10,60,000	00	28,058	00	10,88,058	00
57	Ports and Pilotage ...	15,30,000	00	...		15,30,000	00
58	Road and Water Trans- port Schemes—A—Working Expenses.	7,31,830	00	6,467	00	7,38,297	00
59	Famine Relief ...	50,00,000	00	...		50,00,000	00
60	Pension and other Retire- ment Benefits, etc.	1,50,000	00	...		1,50,000	00
62	Forests ...	7,36,270		221	00	7,36,491	00
65	II—Donations for Charit- able Purposes, etc.	39,17,200	00	9,481	00	39,26,681	00
70	VII—Expenditure on Cloth and Yarn.	45,000	00	..		45,000	00
72	IX—Civil Defence ...	1,73,632	00	...		1,73,632	00
73	Other Miscellaneous Com- pensations and Assignments. Capital Outlay on Indus- trial and Economic Develop- ment—	...		1,61,630	00	1,61,630	00
78	Do—I—Investment in other Commercial and Industrial Undertakings.	10,00,000	00	...		10,00,000	00
80	Do—III—Other Miscella- neous Undertakings.	1,50,000	00	...		1,50,000	00
81	Capital Outlay on Public Works outside the Revenue Accounts.	67,000	00	3,700	00	70,700	00
82	Capital Outlay on other Works, etc.	10,00,000	00	...		10,00,000	00
85	Capital Outlay on State Schemes of Government Trading.	..		16,759	00	16,759	00

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		Total			
		Voted by the Assembly		Charged on the Consolidated Fund			
		Rs.	P.	Rs.	P.	Rs.	P.
	Loan and Advances by the State Government—						
87	I—Loans to Municipal Cor- poration and Municipalities.	8,21,500	00	...		8,21,500	00
89	III—Loans to Autonomous District Councils	5,88,300	00	...		5,88,300	00
92	VI—Industrial Loans	2,84,200	00	...		2,84,200	00
94	VIII—Educational Loans	3,75,000	00	..		3,75,000	00
96	X—Housing Loans	21,25,000	00	...		21,52,000	00
99	XIII—Advances to Govern- ment servants, etc.	5,00,000	00	...		5,00,000	00
	Total	16,80,39,336	00	5,34,954	00	16,85,74,290	00

P. C. DAS,
Joint Secretary to the Government of Assam.
Law Department.